

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 797 of 2019

IN THE MATTER OF:

Meena V. Kothari

...Appellant

Versus

M/s Maberest Hotels Pvt. Ltd.

...Respondent

Present

**For Appellant: Mr. Chandra Shekhar Yadav and Ms. Gitanshi Arora,
Advocates.**

For Respondent:

ORDER

03.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 23rd September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/